



**Government of Jammu and Kashmir
Home Department, Civil Secretariat,
Jammu/Srinagar.**

Notification,

Srinagar, the 28th July, 2016

SRO 245- In pursuance of rule 4 of the Information Technology (Procedure and Safeguards for Blocking for Access of Information by Public) Rules, 2009 and in supersession of notification SRO 299 dated 13th September, 2012, the Government of Jammu and Kashmir hereby designate Additional Director General of Police, CID, J&K as "Nodal Officer" for the purpose of said rules.

By order of the Government of Jammu and Kashmir.

Sd/-

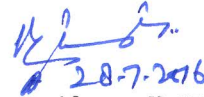
(Shri R. K. Goyal), IAS
Principal Secretary to Government,
Home Department.

Dated: 28-07. 2016

No: Home/ISA/09/ITA/156

Copy to the:-

1. Director General of Police, J&K.
2. Principal Secretary to Hon'ble Chief Minister.
3. Additional Director General of Police, CID, J&K.
4. Divisional Commissioner, Kashmir/Jammu.
5. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
6. Private Secretary to Chief Secretary.
7. Private Secretary to Principal Secretary to Government, Home Department.
8. Stock/SRO file.


28-7-2016

(Mushtaq Ahmad) KAS

Deputy Secretary to Government,
Home Department.

